

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 5969 of 2018

06/25.03.2021

The present case is taken up through video conferencing.

It appears that the counter affidavit on behalf of the respondent nos. 2 to 4 has already been filed. Hence, put up this case after six weeks under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh